

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA(Companies Act)/41/CHE/2021 IN CP/45/CHE/2021
NAME OF PETITIONER : P Balaraman & 5 Others
NAME OF RESPONDENT : The India Envelopes Ltd & 2 Others
SECTION : Rule 11 of NCLT Rules 2016

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SECTION : Sec 241 & 242 of CA 2013

39. MA(Companies Act)/41/CHE/2021 IN CP/45/CHE/2021
40. CP/45/CHE/2021

ORDER

MA(Companies Act)/41/CHE/2021 is an urgent Application for hearing of CP/45/CHE/2021 is **allowed**.

The Registry is directed to list CP/45/CHE/2021 on **04.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)